

**Central Administrative Tribunal  
Principal Bench**

**OA No.1433/2016**

New Delhi, this the 26<sup>th</sup> day of April, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Sudhir Kumar, Member (A)**

Dr. B. L. Dhyani  
Aged about 60 years,  
S/o Late G. L. Dhyani,  
R/o 71/64, Balbir Road,  
Dehradun, uttrakhand,  
Principal Scientist. .... Applicant.

(By Advocate: Shri Anil Kumar Chandel)

Versus

1. Indian Council of Agricultural Research  
(Through its Chairman/Secretary)  
Krishi Bhawan, Dr. Rajendra Prasad Road)  
New Delhi 110 001.
2. Central Soil & Water Conservation & Research Institute  
218, Kaulagarh Road,  
Through Director  
Dehradun, Uttrakhand. .... Respondents.

**: O R D E R (ORAL) :**

**Justice Permod Kohli, Chairman:**

In the present OA, the applicant has challenged the impugned order dated 16.03.2015 (Annexure A-1) passed by the Appellate Authority. There is no challenge to the basic order dated 31.07.2014 (Annexure A-10). Learned counsel for the applicant seeks to withdraw this Application with liberty to file a fresh one challenging the basic order as well. The prayer is allowed.

2. The OA stands dismissed as withdrawn with the aforesaid liberty.

**(Sudhir Kumar)  
Member (A)**

**(Justice Permod Kohli)  
Chairman**

/pj/